

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 770 /Confdl./2019
II-3-1/2019

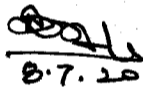
Bilaspur, dated the 08th July, 2019

The following members of Lower Judicial Service, as mentioned in column No. (2) of the table below, who are holding the post of Civil Judge Class-II and who have been posted on deputation as mentioned in column No. (3) vide State Government's order no. 675/217/XXI-B/C.G./18 dated 19.01.2018 and order/endt. 6682/2184/XXI-B/C.G./19 dated 04.07.2019 respectively, are hereby promoted and appointed on the post of Senior Civil Judge on proforma basis, from the date they assume charge of their post:

TABLE

S. No.	Name of Judicial Officer	Posted as
(1)	(2)	(3)
1.	Shri Brijesh Rai	Secretary, District Legal Services Authority, Bilaspur
2.	Smt. Namita Minj Bhaskar	Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Atal Nagar, Nawa Raipur

BY ORDER OF THE HIGH COURT


8.7.2019
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 771 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 08th July, 2019

Copy forwarded to: -


- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 - (a) *Shri Brijesh Rai, Secretary, District Legal Services Authority, Bilaspur*
 - (b) *Smt. Namita Minj Bhaskar, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Atal Nagar, Nawa Raipur*

for information and compliance. They are directed to submit their charge report to the Registry through the concerned Head of the department.
- (21) District & Sessions Judge, Balod/ Bilaspur/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdulpur)/ Koriya(Baikunthpur)/ Janjgir-Champa/ Raipur/ Durg/ Rajnandgaon/ Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Raigarh/ Korba for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Classification/O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


8.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL